

डेंट्स में मरे हैं जितने खाड़ी युद्ध में मरे हैं यह संख्या उनसे भी ज्यादा है। इनको कितना मुआवजा दिया गया, यह मंत्री जी बतायें? इन एक्सीडेंट्स में गवर्नमेंट के कितने और प्राइवेट एजेंसी के कितने हुये हैं? पैडिस्ट्रियन और साइकिल पर चलने वाले या कार पर चलने वाले कितने मरे हैं। इसके साथ एक और जानकारी लेना चाहता हूँ कि जो आर०टी०ओ० हर डिस्ट्रिक्ट्स में हैं वे बहुत प्रचंड भ्रष्टाचार करते हैं। उनके एजेंट्स लगे हुये हैं जो लाइसेंस देते हैं।

श्री सभापति : कितने प्रश्न करेंगे।

श्री विठ्ठलराव माधवराव जाधव : इसके बारे में सरकार क्या करने जा रही है यह मैं पूछना चाहता हूँ। यह बहुत महत्वपूर्ण सवाल है इससे जुड़ा हुआ है। जो एजेंट्स लगे हुये हैं आर०टी०ओ० में लाइसेंस देने के लिये उनके बारे में सरकार को क्या कोई जानकारी है, अगर है तो ये जो अन्दर के लाइसेंस देने के एजेंट्स हैं उनको सरकार एवालिश करने जा रही है या उनके बारे में क्या कदम उठाये जा रही है, यह मैं जानना चाहता हूँ।

श्री मनुभाई कोटाड़िया : माननीय सदस्य ने जानना चाहा है कि कितना कम्पेन-सेशन दिया गया है कितने पग से चलने वालों की मृत्यु हुई और कितने एक्सीडेंट्स हुये हैं। सरकारी व्हीकल्स से कितने घायल हुये और प्राइवेट व्हीकल्स से कितने हुये... (व्यवधान) यह सब डिटेल्स का सवाल है... (व्यवधान)

श्री सभापति : सरकारी का तो दे सकते हैं।

श्री मनुभाई कोटाड़िया : डिटेल्स मेरे पास नहीं हैं।  
I have to collect all the details from the different States. (Interruptions) I have to collect all that information from the different States. Sir, within 10 days it is difficult for me to collect all the information from the different States.

श्री सभापति : बाद में दे दीजियेगा।

SHRI MANUBHAI KOTADIA: I will provide all the information to the hon. Member. He has, while on this question, said that there is some malpractice in the R.T.O. offices. Sir, I am in charge of this Motor Vehicles Act. I have to amend this Act and the implementation is totally left to the State Governments and it is up to the State Governments because R.T.Os. are under the State Governments.

SHRIMATI JAYANTHI NATARAJAN: What about D.T.C.?

श्री विठ्ठलराव माधवराव जाधव : नेशनल हाइवेज के आंकड़े तो इनके पास होंगे।

**Mishap of a cargo ship near New-Foundland**

\*62. SHRI PRABHAKAR RAO KALVALA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware that 30 Indians had died when a cargo ship sank in the stormy seas, south-east of New-Foundland in Canada on 31st February, 1991;

(b) if so, the details thereof; and

(c) what action Government have taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) Yes, Sir. The ship was reported missing on Friday, 11 January, 1991.

(b) The name of the ship was 'Protektor'. It had a total crew of 33, of which 30 were Indian nationals. No survivors have been located.

(c) Government are in contact with the Canadian authorities who are investigating the incident.

SHRI PRABHAKAR RAO KALVALA (Andhra Pradesh): Sir, it is reported on 11th of January this year that out of the 32 missing people, 30 people are Indians. So, I wanted to know to which part of the country these 30 Indian nationals be-

long and whether any compensation has been arranged for the families. If so, what are the details? If not, what are the reasons?

**SHRI DIGVIJAY SINGH:** Sir, the details are not available with us. We are in touch with the Canadian authorities. We will make it know after some time.

**THE PRIME MINISTER (SHRI CHANDRA SHEKHAR):** Mr Chairman, Sir, this was a private company. The Canadian authorities say that it is not for the Canadian authorities to pay the compensation or for the Singapore authorities. We shall take up the matter with the private company for the compensation of these 30 people.

**SHRI PRABHAKAR RAO KALVALA:** Of course, the company is a private company, but the nationals are Indians. When 30 people are supposed to be missing, I wanted to know whether any inquiry commission has been constituted for this. If so, what are the details?

**SHRI CHANDRA SHEKHAR:** No, we cannot hold any inquiry because the ship was not Indian, nor the territory was Indian. But we are in constant touch with our Consulate in Canada and also we are in touch with the Canadian authorities and every care is being taken that we should be able to get proper compensation from the company concerned.

**डा० रत्नाकर पाण्डेय:** माननीय सभापति जी, जो बहुराष्ट्रीय कम्पनियों के जहाज हैं, युद्धक विमान है उनमें पेट्रोलियम की गयी है उस संबंध में सारे देश में व्यापक चर्चा है। मैं जानना चाहता हूँ कि माननीय मंत्री जी से कि ऐसे कौन से विमान थे जो युद्ध में प्रयोग किये गये और उनको...

**श्री सभापति :** क्या पूछ रहे हैं? अभी होली दूर है बनारस वालों के लिये।

**श्री जगदीश प्रसाद माधुर :** श्रीमन् मेरी एक विनती है कि प्रश्न-63 और 67 लगभग एक जैसा ही है, तो उनको क्लब कर दिया जाये। (व्यवधान)

**श्री सभापति :** दोनों इकट्ठे ले लीजिये, 67 का भी जवाब पढ़ दीजिये।

**Iraqi Government's protest on refuelling of U.S. war ships and planes in India**

\*63. **SHRI CHIMANBHAI MEHTA:**†  
**SHRIMATI MIRA DAS:**

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

(a) what are the details of the Iraqi Government's protest to our policy of refuelling of U.S. war ships and planes at various ports/airports in the country;

(b) whether in the past such refuelling was permitted; if so, by whom and when; and

(c) whether it is a fact that refuelling has adversely affected our mediatory role and that our Prime Minister lost contact with President Saddam Hussein because of our policy; whether this step has compromised our non-aligned policy?

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH):** (a) Government have noted the statement issued by the Ministry of Foreign Affairs of Iraq. We have clarified to the Iraqi authorities that Government had given permission solely for the transit and refuelling of transport aircraft on a clear assurance from the US Government that the planes would be used only for transporting non-lethal supplies and for evacuation of personnel on humanitarian, emergency and medical grounds.

(b) In keeping with common international practice, the Government of India allows transit and refuelling facilities for foreign military aircraft on a bilateral basis and in keeping with the principle of reciprocity.

(c) No, Sir. Grant of these facilities has in no manner compromised our position on the Gulf issue or our standing as a non-aligned State.

†The question was actually asked on the floor of the House by Shri Chimanbhai Mehta.